

>

Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे । श्री श्रीपाद येसो नाईक जी ।

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK):

Sir, on behalf of Shri Raj Nath Singh, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Defence for the year 2020-2021.

[Placed in Library, See No. LT-1896/17/20]

- (2) Defence Services Estimates for the year 2020-2021.

[Placed in Library, See No. LT-1897/17/20]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): माननीय अध्यक्ष महोदय, मैं अपने वरिष्ठ सहयोगी श्री नरेन्द्र सिंह तोमर की ओर से, वर्ष 2020-2021 के लिए ग्रामीण विकास मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT-
1898/17/20]

THE MINISTER OF EXTERNAL AFFAIRS (DR. SUBRAHMANYAM JAISHANKAR): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for the year 2020-2021.

[Placed in Library, See No. LT-
1899/17/20]

मानव संसाधन विकास मंत्री (डॉ. रमेश पोखरियाल निशंक): श्रीमन्, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ: -

- (i) वर्ष 2020-2021 के लिए मानव संसाधन विकास मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT-
1900/17/20]

- (ii) वर्ष 2020-2021 के लिए मानव संसाधन विकास मंत्रालय की निर्गत परिणामी रूपरेखा।

[Placed in Library, See No. LT-
1901/17/20]

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्रीमती रेणुका सिंह सरुता): माननीय अध्यक्ष महोदय, मैं अपने वरिष्ठ सहयोगी श्री अर्जुन मुण्डा जी की ओर से निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखती हूँ: -

- (i) वर्ष 2020-2021 के लिए जनजातीय कार्य मंत्रालय की अनुदानों की विस्तृत मांगें ।

[Placed in Library, See No. LT-
1902/17/20]

- (ii) वर्ष 2020-2021 के लिए जनजातीय कार्य मंत्रालय की निर्गत परिणामी रूपरेखा ।

[Placed in Library, See No. LT-
1903/17/20]

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council, Mumbai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cotton Textiles Export Promotion Council, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT-
1904/17/20]

- (2) (i) A copy of the Annual Report (Hindi and English

versions) of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT-
1905/17/20]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-
1906/17/20]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Carpet Technology, Bhadohi, for the year 2018-2019, alongwith Audited Accounts.

0

- (ii) A copy of the Review (Hindi and English versions)

by the Government of the working of the Indian Institute of Carpet Technology, Bhadohi, for the year 2018-2019.

[Placed in Library, See No. LT-
1907/17/20]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-
1908/17/20]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Fashion Technology, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-
1909/17/20]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2018-2019.

[Placed in Library, See No. LT-
1910/17/20]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Chennai, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handloom Export Promotion Council, Chennai, for the year 2018-2019.

[Placed in Library, See No. LT-
1911/17/20]

(9) (i) A copy of the Annual Report (Hindi and English

versions) of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT-
1912/17/20]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Northern India Textile Research Association, Ghaziabad, for the year 2018-2019.

[Placed in Library, See No. LT-
1913/17/20]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Man-Made Textiles Research Association, Surat, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Man-Made Textiles Research Association, Surat, for the year 2018-2019.

[Placed in Library, See No. LT-
1914/17/20]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT-1915/17/20]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South India Textile Research Association, Coimbatore, for the year 2018-2019.

[Placed in Library, See No. LT-1916/17/20]

- (14) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 13 of the Central Silk Board Act, 1948:-

- (i) S.O.3785(E) published in Gazette of India dated 22nd October, 2019 nominating Shri Sudhakar Xalxo, Director, Directorate or Rural Industries (Sericulture Sector) to serve as

Member of the Central Silk Board for a period of three years from the date of this notification.

(ii) S.O.2802(E) published in Gazette of India dated 5th August, 2019 nominating members, mentioned therein, to serve as Member of the Central Silk Board for a period of three years from the date of this notification.

(iii) S.O.2859(E) published in Gazette of India dated 7th August, 2019 ceasing the membership of Shri Neeraj Shekhar, consequent upon resignation from the Member of Parliament in Rajya Sabha w.e.f. 15.07.2019 as member of the Central Silk Board.

[Placed in Library, See No. LT-1917/17/20]

(15) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Textiles for the year 2020-2021.

[Placed in Library, See No. LT-1918/17/20]

(ii) Detailed Demands for Grants of the Ministry of Women and Child Development for the year 2020-2021.

[Placed in Library, See No. LT-1919/17/20]

(iii) Output Outcome Framework of the Ministry of Women and Child Development for the year 2020-2021.

[Placed in Library, See No. LT-1920/17/20]

**THE MINISTER OF HEALTH AND FAMILY WELFARE,
MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER**

OF EARTH SCIENCES (DR. HARSH VARDHAN): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Development Board, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technology Development Board, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-1921/17/20]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2018-2019.

[Placed in Library, See No. LT-1922/17/20]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeosciences, Lucknow, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Birbal

Sahni Institute of Palaeosciences, Lucknow, for the year 2018-2019.

[Placed in Library, See No. LT-1923/17/20]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bengaluru, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Astrophysics, Bengaluru, for the year 2018-2019.

[Placed in Library, See No. LT-1924/17/20]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2018-2019.

[Placed in Library, See No. LT-1925/17/20]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National

Centre for Basic Sciences, Kolkata, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT-1926/17/20]

- (7) (i) A copy of the Annual Report (Hindi and English versions of the Indian National Science Academy, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Science Academy, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-1927/17/20]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Kolkata, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Science Congress Association, Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT-1928/17/20]

- (9) (i) A copy of the Annual Report (Hindi and English

versions) of the National Academy of Sciences, India, Prayagraj, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Sciences, India, Prayagraj, for the year 2018-2019.

[Placed in Library, See No. LT-1929/17/20]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2018-2019.

[Placed in Library, See No. LT-1930/17/20]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-
1931/17/20]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Kolkata, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bose Institute, Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT-
1932/17/20]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Innovation Foundation-India, Gandhinagar, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Innovation Foundation-India, Gandhinagar, for the year 2018-2019.

[Placed in Library, See No. LT-
1933/17/20]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Nano Science and Technology, Mohali, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Nano Science and Technology, Mohali, for the year 2018-2019.

[Placed in Library, See No. LT-
1934/17/20]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT-
1935/17/20]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bengaluru, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bengaluru, for the year 2018-2019.

[Placed in Library, See No. LT-
1936/17/20]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bengaluru, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions)

by the Government of the working of the Indian Academy of Sciences, Bengaluru, for the year 2018-2019.

[Placed in Library, See No. LT-1937/17/20]

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Biotechnology, Faridabad, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Centre for Biotechnology, Faridabad, for the year 2018-2019.

[Placed in Library, See No. LT-1938/17/20]

(19) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Bharat Immunologicals and Biologicals Corporation Limited and the Department of Biotechnology, Ministry of Science and Technology, for the year 2019-2020.

[Placed in Library, See No. LT-1939/17/20]

- (ii) Memorandum of Understanding between the Biotechnology Industry Research Assistance Council and the Department of Biotechnology, Ministry of Science and Technology, for the year 2019-2020.

[Placed in Library, See No. LT-1940/17/20]

(20) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies

Act, 2013:-

- (a) (i) Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-
1941/17/20]

- (b) (i) Review by the Government of the working of the National Research Development Corporation, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the National Research Development Corporation, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (21) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

[Placed in Library, See No. LT-
1942/17/20]

- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Consultancy Development Centre, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the

Consultancy Development Centre, New Delhi, for the year 2018-2019.

- (23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

[Placed in Library, See No. LT-1943/17/20]

- (24) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Science and Technology for the year 2020-2021.

[Placed in Library, See No. LT-1944/17/20]

- (ii) Output Outcome Framework of the Ministry of Science and Technology for the year 2020-2021.

[Placed in Library, See No. LT-1945/17/20]

- (iii) Detailed Demands for Grants of the Ministry of Health and Family Welfare for the year 2020-2021.

[Placed in Library, See No. LT-1946/17/20]

- (iv) Output Outcome Monitoring Framework of the Ministry of Health and Family Welfare for the year 2020-2021.

[Placed in Library, See No. LT-1947/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): Sir, on behalf of Shri Prakash Javadekar, I beg to lay on the Table:-

- (1) A copy of the Prasar Bharati (Audience Research Posts) Recruitment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.866(E) in Gazette of India dated 21st November, 2019 under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

[Placed in Library, See No. LT-1948/17/20]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2018-2019.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT-1949/17/20]

- (4) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Information and Broadcasting for the year 2020-2021.

[Placed in Library, See No. LT-1950/17/20]

- (ii) Output Outcome Monitoring Framework of the Ministry of Information and Broadcasting for the year 2020-2021.

[Placed in Library, See No. LT-1951/17/20]

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार):
मान्यवर, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

(1) (एक) दत्तोपंत थेंगड़ी राष्ट्रीय कामगार शिक्षा और विकास बोर्ड (पूर्ववर्ती-केन्द्रीय कामगार

शिक्षा बोर्ड), नागपुर के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) दत्तोपंत थेंगड़ी राष्ट्रीय कामगार शिक्षा और विकास बोर्ड (पूर्ववर्ती-केन्द्रीय कामगार

शिक्षा बोर्ड), नागपुर के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT-1952/17/20]

(3) वर्ष 2020-2021 के लिए श्रम मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT-1953/17/20]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): माननीय अध्यक्ष महोदय, मैं अपने वरिष्ठ सहयोगी श्री राव इंद्रजीत सिंह की ओर से, वर्ष 2020-2021 के लिए योजना मंत्रालय की निर्गत परिणामी रूपरेखा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT-1954/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK):

I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 36 of the Indian Medicine Central Council Act, 1970:-

(i) The Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2019 published in

Notification No. F. No. 3-16/2018-Regulation (13A) in Gazette of India dated 18th July, 2019.

(ii) The Indian Medicine Central Council (Post Graduate Ayurveda Education) Amendment Regulations, 2019 published in Notification No. F. No. 4-90/2018-P.G.Regulation (Ayurved) in Gazette of India dated 29th July, 2019.

[Placed in Library, See No. LT-1955/17/20]

(2) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the following institutions within the stipulated period of nine months after the close of the accounting year 2018-2019:-

(i) Central Council for Research in Ayurvedic Sciences, New Delhi

- (ii) National Institute of Ayurveda, Jaipur
- (iii) Post Graduate Teaching & Research in Ayurveda, Jamnagar
- (iv) National Academy of Ayurveda, New Delhi
- (v) National Institute of Homoeopathy, Kolkata
- (vi) Indian Medicines Pharmaceutical Corporation Ltd., Mohan
(Alomora)
- (vii) Pharmacopoeia commission of Indian medicine &
Homoeopathy gaziabad
- (viii) North Eastern Institute of Folk Medicine, Pasighat
- (ix) North Eastern Institute of Ayurveda and Homoeopathy,
Shillong (NEIAH)
- (x) All India Institute of Ayurveda, New Delhi

[Placed in Library, See No. LT-1956/17/20]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-
1957/17/20]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-1958/17/20]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Institute of Ayurveda and Homoeopathy, Shillong, for the years 2016-2017 and 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Institute of Ayurveda and Homoeopathy, Shillong, for the years 2016-2017 and 2017-2018.

(6) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT-1959/17/20]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Homoeopathy, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-
1960/17/20]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2018-2019.

[Placed in Library, See No. LT-
1961/17/20]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of

the Central Council for Research in Unani Medicine, New Delhi, for the year 2018-2019.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT-1962/17/20]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 2018-2019.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT-1963/17/20]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2018-2019.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT-1964/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Minority Affairs for the year 2020-2021.

[Placed in Library, See No. LT-1965/17/20]

- (ii) Output Outcome Framework of the Ministry of Minority Affairs for the year 2020-2021.

[Placed in Library, See No. LT-1966/17/20]

संस्कृति मंत्रालय के राज्य मंत्री तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रह्लाद सिंह पटेल): माननीय अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

- (1) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण): -

(एक) वर्ष 2020-2021 के लिए पर्यटन मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT-1967/17/20]

(दो) वर्ष 2020-2021 के लिए पर्यटन मंत्रालय की निर्गत परिणामी रूपरेखा।

[Placed in Library, See No. LT-1968/17/20]

(2) (एक) वृंदावन अनुसंधान संस्थान, वृंदावन के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की

एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) वृंदावन अनुसंधान संस्थान, वृंदावन के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT-1969/17/20]

(4) (एक) कलाक्षेत्र फाउंडेशन, चेन्नई के वर्ष 2017-2018 और 2018-2019 के वार्षिक

प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे । (दो) कलाक्षेत्र फाउंडेशन, चेन्नई के वर्ष 2017-2018 और 2018-2019 के कार्यक्रम

की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

।

(5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT-1970/17/20]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Housing and Urban Affairs for the year 2020-2021.

[Placed in Library, See No. LT-1971/17/20]

(2) Output Outcome Framework of the Ministry of Housing and Urban Affairs for the year 2020-2021.

[Placed in Library, See No. LT-1972/17/20]

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (क) (एक) एचएलएल मेडिपार्क लिमिटेड, तिरूवनन्तपुरम के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।
(दो) एचएलएल मेडिपार्क लिमिटेड, तिरूवनन्तपुरम का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No.

LT-1973/17/20]

- (ख) (एक) एचएलएल मदर एंड चाइल्ड हॉस्पिटल लिमिटेड, लखनऊ के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।
(दो) एचएलएल मदर एंड चाइल्ड हॉस्पिटल लिमिटेड, लखनऊ का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See

No. LT-1974/17/20]

- (ग) (एक) एचएलएल लाइफकेयर लिमिटेड, तिरूवनन्तपुरम के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) एचएलएल लाइफकेयर लिमिटेड, तिरुवनन्तपुरम का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See
No. LT-1975/17/20]

(घ) (एक) गोवा एंटीबायोटिक्स एंड फार्मास्यूटिकल्स लिमिटेड, परनेम के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) गोवा एंटीबायोटिक्स एंड फार्मास्यूटिकल्स लिमिटेड, परनेम का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See
No. LT-1976/17/20]

(ङ) (एक) एचएलएल बायोटेक लिमिटेड, तिरुवनंतपुरम के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) एचएलएल बायोटेक लिमिटेड, तिरुवनंतपुरम का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां

[Placed in Library, See No.
LT-1977/17/20]

(च) (एक) एचएलएल इफ्राटेक सर्विसेज लिमिटेड, तिरुवनंतपुरम के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) एचएलएल इफ्राटेक सर्विसेज लिमिटेड, तिरुवनंतपुरम का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See
No. LT-1978/17/20]

(2) (एक) महात्मा गांधी इंस्टिट्यूट ऑफ मेडिकल साइंसेज एंड कस्तूरबा हॉस्पिटल, वर्धा के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) महात्मा गांधी इंस्टिट्यूट ऑफ मेडिकल साइंसेज एंड कस्तूरबा हॉस्पिटल, वर्धा के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See
No. LT-1979/17/20]

(3) (एक) भारतीय आयुर्विज्ञान परिषद के अधिक्रमण में बोर्ड ऑफ गवर्नर्स के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) भारतीय आयुर्विज्ञान परिषद के अधिक्रमण में बोर्ड ऑफ गवर्नर्स के वर्ष 2018-2019 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) भारतीय आयुर्विज्ञान परिषद के अधिक्रमण में बोर्ड ऑफ गवर्नर्स के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No.

LT-1980/17/20]

(4) (एक) नेशनल इंस्टिट्यूट ऑफ बायोलॉजिकल्स, नोएडा के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टिट्यूट ऑफ बायोलॉजिकल्स, नोएडा के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No.

LT-1981/17/20]

(5) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, ऋषिकेश के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, ऋषिकेश के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See

No. LT-1982/17/20]

(6) (एक) रीजनल इंस्टिट्यूट ऑफ पैरामेडिकल एंड नर्सिंग साइंसेज, आईजोल के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) रीजनल इंस्टिट्यूट ऑफ पैरामेडिकल एंड नर्सिंग साइंसेज, आईजोल के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See

No. LT-1983/17/20]

(7) (एक) पाश्चर इंस्टिट्यूट ऑफ इंडिया, कूनूर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) पाश्चर इंस्टिट्यूट ऑफ इंडिया, कूनूर के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See

No. LT-1984/17/20]

(8) (एक) नेशनल हेल्थ सिस्टम्स रिसोर्स सेंटर, नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल हेल्थ सिस्टम्स रिसोर्स सेंटर, नई दिल्ली के वर्ष 2018-2019 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल हेल्थ सिस्टम्स रिसोर्स सेंटर, नई दिल्ली के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See

No. LT-1985/17/20]

(9) (एक) रीजनल इंस्टिट्यूट ऑफ मेडिकल साइंसेज, इंफाल के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) रीजनल इंस्टिट्यूट ऑफ मेडिकल साइंसेज, इंफाल के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No.

LT-1986/17/20]

(10) (एक) लोकप्रिय गोपीनाथ बोरदोलोई रीजनल इंस्टिट्यूट ऑफ मेंटल हेल्थ, तेजपुर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) लोकप्रिय गोपीनाथ बोरदोलोई रीजनल इंस्टिट्यूट ऑफ मेंटल हेल्थ, तेजपुर के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See

No. LT-1987/17/20]

(11) (एक) डेंटल काउंसिल ऑफ इंडिया, नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) डेंटल काउंसिल ऑफ इंडिया, नई दिल्ली के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See

No. LT-1988/17/20]

(12) सिगरेट और अन्य तम्बाकू उत्पाद (विज्ञापन का प्रतिषेध और व्यापार तथा वाणिज्य, उत्पादन, प्रदाय और वितरण का विनियमन) अधिनियम, 2003 की धारा 31 की उप-धारा(3) के अंतर्गत अधिसूचना संख्या सा.का.नि.633(अ), जो 5 सितंबर, 2019 के भारत के राजपत्र में प्रकाशित हुई थी, तथा जिसके द्वारा उसमें उल्लिखित तीन राष्ट्रीय तम्बाकू परीक्षण प्रयोगशालाओं को मान्यता प्रदान की गई है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT-1989/17/20]

(13) ओषधि और प्रसाधन सामग्री अधिनियम, 1940 की धारा 38 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) ओषधि और प्रसाधन सामग्री (बारहवां संशोधन) नियम, 2019 जो 13 सितंबर, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 653(अ) में प्रकाशित हुए थे।
- (दो) ओषधि और प्रसाधन सामग्री (तेरहवां संशोधन) नियम, 2019 जो 6 नवंबर, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 828(अ) में प्रकाशित हुए थे।
- (तीन) ओषधि और प्रसाधन सामग्री (दसवां संशोधन) नियम, 2019 जो 22 अप्रैल, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 317(अ) में प्रकाशित हुए थे।

[Placed in Library, See No.

LT-1990/17/20]

(14) भेषजी अधिनियम, 1948 की धारा 18 की उपधारा (4) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) फार्म.डी. विनियम, 2008 जो 16 मई, 2008 के भारत के साप्ताहिक राजपत्र में अधिसूचना संख्या 14-126/2007-पीसीआई/1756-57 में प्रकाशित हुए थे।
- (दो) फार्मसी कालेजों में रैगिंग की समस्या को नियंत्रित करने

संबंधी भारतीय भेषज परिषद विनियम, 2012 जो 31 अगस्त, 2012 के भारत के साप्ताहिक राजपत्र में अधिसूचना संख्या 14-1/11-पीसीआई-पीटी-एक में प्रकाशित हुए थे।

(तीन) शिक्षा विनियम, 1991 जो 11 जुलाई, 1992 के भारत के साप्ताहिक राजपत्र में अधिसूचना संख्या 14-55/87(पार्ट) -पीसीआई/2484-2887 में प्रकाशित हुए थे।

[Placed in Library, See No.

LT-1991/17/20]

(15) राष्ट्रीय आयुर्विज्ञान आयोग अधिनियम, 2019 की धारा 58 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) राष्ट्रीय आयुर्विज्ञान आयोग (सदस्यों की नियुक्ति की रीति तथा नामनिर्देशन, उनका वेतन, भत्ते तथा सेवा के नियम एवं शर्तें और परिसंपत्तियों, व्यावसायिक तथा वाणिज्यिक कार्यों की उद्घोषणा) नियम, 2019 जो 13 सितंबर, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 650(अ) में प्रकाशित हुए थे।

(दो) राष्ट्रीय आयुर्विज्ञान आयोग (लेखाओं का वार्षिक विवरण, वार्षिक प्रतिवेदन तथा अन्य प्रतिवेदनों एवं विवरणों का प्रस्तुतीकरण) नियम, 2019 जो 16 सितंबर, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 660(अ) में प्रकाशित हुए थे।

(तीन) राष्ट्रीय आयुर्विज्ञान आयोग, स्वायत्त बोर्ड (चौथे सदस्य की नियुक्ति की रीति तथा अध्यक्ष एवं सदस्यों के वेतन, भत्ते तथा सेवा के नियम एवं शर्तें, और परिसंपत्तियों, व्यावसायिक और वाणिज्यिक कार्यों की उद्घोषणा) नियम, 2019 जो 13 सितंबर, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 647(अ) में प्रकाशित हुए थे।

(चार) राष्ट्रीय आयुर्विज्ञान आयोग, आयुर्विज्ञान परामर्शदात्री परिषद

(अवशिष्ट सदस्य की योग्यता तथा अनुभव) नियम, 2019 जो 13 सितंबर, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 648(अ) में प्रकाशित हुए थे।

(पांच) राष्ट्रीय आयुर्विज्ञान आयोग (चिकित्सा वृत्तिकों की सूची का प्रस्तुतीकरण) नियम, 2019 जो 13 सितंबर, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 649(अ) में प्रकाशित हुए थे।

(छह) का.आ. 3162(अ) जो 02 सितंबर, 2019 के भारत के राजपत्र में प्रकाशित हुआ था, तथा जिसके द्वारा उसमें उल्लिखित अधिनियम के कतिपय प्रावधानों को 2 सितंबर, 2019 से प्रभावी बनाया गया है।

(सात) का.आ. 3842(अ) जो 24 अक्टूबर, 2019 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा आयुर्विज्ञान परामर्शदात्री परिषद में कुछ और प्रतिनिधियों को शामिल किया गया है।

(आठ) का.आ. 3677(अ) से का.आ. 3682(अ) जो 11 अक्टूबर, 2019 के भारत के राजपत्र में प्रकाशित हुए थे, तथा जिनके द्वारा आयुर्विज्ञान परामर्शदात्री परिषद में कुछ और प्रतिनिधियों को शामिल किया गया है।

(नौ) का.आ. 3696(अ) जो 11 अक्टूबर, 2019 के भारत के राजपत्र में प्रकाशित हुआ था, तथा जिसमें दिनांक 10 अक्टूबर, 2019 की अधिसूचना संख्या का.आ. 3569(अ) का शुद्धिपत्र अंतर्विष्ट है।

(दस) का.आ. 3659(अ) जो 10 अक्टूबर, 2019 के भारत के राजपत्र में प्रकाशित हुआ था, तथा जिसके द्वारा आयुर्विज्ञान परामर्शदात्री परिषद का गठन किया गया है।

LT-1992/17/20]

(16) निम्नलिखित संस्थानों के वर्ष 2018-2019 के वार्षिक प्रतिवेदनों तथा लेखापरीक्षित लेखाओं को संबंधित लेखा वर्ष की समाप्ति के पश्चात् नौ माह की निर्धारित अवधि के भीतर सभा पटल पर न रखे जाने के कारणों को दर्शाने वाले विवरण की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) राष्ट्रीय आरोग्य निधि, नई दिल्ली

(दो) इंडियन काउंसिल ऑफ मेडिकल रिसर्च, नई दिल्ली

(तीन) सीएनसीआई, कोलकाता

(चार) नेशनल पापुलेशन स्टेबिलाइजेशन फंड, नई दिल्ली

(पाँच) नेशनल इंस्टिट्यूट ऑफ हेल्थ एंड फैमिली वेलफेयर, नई दिल्ली

(छह) सेंट्रल मेडिकल सर्विसेज सोसाइटी, नई दिल्ली

(सात) जिपमेर, पुदुचेरी

(आठ) पोस्ट ग्रेजुएट इंस्टिट्यूट ऑफ मेडिकल एजुकेशन एण्ड रिसर्च, चंडीगढ़

(नौ) ऑल इंडिया इंस्टिट्यूट ऑफ मेडिकल साइंसेज, नई दिल्ली

(दस) ऑल इंडिया इंस्टिट्यूट ऑफ मेडिकल साइंसेज, भुवनेश्वर

(ग्यारह) ऑल इंडिया इंस्टिट्यूट ऑफ मेडिकल साइंसेज, पटना

(बारह) ऑल इंडिया इंस्टिट्यूट ऑफ मेडिकल साइंसेज, भोपाल

(तेरह) ऑल इंडिया इंस्टिट्यूट ऑफ मेडिकल साइंसेज, रायपुर

(चौदह) ऑल इंडिया इंस्टिट्यूट ऑफ मेडिकल साइंसेज, जोधपुर

(पंद्रह) ऑल इंडिया इंस्टिट्यूट ऑफ मेडिकल साइंसेज, कल्याणी

- (सोलह) ऑल इंडिया इंस्टिट्यूट ऑफ मेडिकल साइंसेज, मंगलागिरी
(सत्रह) ऑल इंडिया इंस्टिट्यूट ऑफ मेडिकल साइंसेज, रायबरेली
(अठारह) ऑल इंडिया इंस्टिट्यूट ऑफ मेडिकल साइंसेज, नागपुर
(उन्नीस) इंडियन फार्माकोपिया कमीशन, गाजियाबाद
(बीस) फूड सेफ्टी एण्ड स्टैण्डर्ड अथॉरिटी ऑफ इंडिया, नई दिल्ली
(इक्कीस) नेशनल इंस्टिट्यूट ऑफ मेंटल हेल्थ एंड न्यूरो साइंसेज, बेंगलुरू
(बाईस) इंटरनेशनल इंस्टिट्यूट ऑफ पापुलेशन साइंसेज, मुंबई
(तेईस) पापुलेशन रिसर्च सेंटर, उदयपुर
(चौबीस) पापुलेशन रिसर्च सेंटर, भुवनेश्वर
(पच्चीस) पापुलेशन रिसर्च सेंटर, तमिलनाडु (गांधी ग्राम)
(छब्बीस) पापुलेशन रिसर्च सेंटर, लखनऊ
(सत्ताईस) पापुलेशन रिसर्च सेंटर, सागर, म.प्र.

[Placed in Library, See No. LT-1993/17/20]

(17) इंडियन रेड क्रॉस सोसाइटी, नई दिल्ली के वर्ष 2017-2018 तथा 2018-2019 के वार्षिक प्रतिवेदनों तथा लेखापरीक्षित लेखाओं को संबंधित लेखा वर्षों की समाप्ति के पश्चात् नौ माह की निर्धारित अवधि के भीतर सभा पटल पर न रखे जाने के कारणों को दर्शाने वाले विवरण की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT-1994/17/20]

- (18) जनसंख्या स्थिरता कोष (नेशनल पापुलेशन स्टेबलाइजेशन फंड), नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (19) उपर्युक्त (18) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT-1995/17/20]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): अध्यक्ष महोदय, मैं लोक उद्यम सर्वेक्षण 2018-2019 (खण्ड एक और दो) की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT-1996/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pollution Control Board, Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-
1997/17/20]

(2) A copy each of the following Notifications (Hindi and English versions) under Section 25 of the Environment (Protection) Act, 1986:-

- (i) S.O.2522(E) published in Gazette of India dated 15th July, 2019 making certain amendments in Notification No. S.O.5120(E) dated 3rd October, 2018.
- (ii) S.O.3023(E) published in Gazette of India dated 22nd August, 2019 relating to certifying instruments and equipments for monitoring air quality.
- (iii) S.O.2502(E) published in Gazette of India dated 12th July, 2019 regarding Blue Flag Certification of twelve beaches.
- (iv) S.O.3248(E) published in Gazette of India dated 11th September, 2019 regarding reconstitution of Gujarat Coastal Zone Management Authority.
- (v) S.O.3903(E) published in Gazette of India dated 30th October, 2019 regarding reconstitution of Kerala Coastal Zone Management Authority.
- (vi) S.O.5768(E) published in Gazette of India dated 16th November, 2018 regarding extension/renewal of the tenure to the private environmental laboratories.
- (vii) S.O.3744(E) published in Gazette of India dated 16th November, 2018 regarding extension/renewal of the tenure to the private environmental laboratories.

[Placed in Library, See No. LT-1998/17/20]

(3) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Environment, Forest and Climate Change for the year 2020-2021.

[Placed in Library, See No. LT-1999/17/20]

- (ii) Output Outcome Monitoring Framework of the Ministry of Environment, Forest and Climate Change for the year 2020-2021.

[Placed in Library, See No. LT-2000/17/20]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Salim Ali Centre for Ornithology and Natural History Coimbatore, for the year 2017-2018, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2017-2018.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT-2001/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF STATE IN THE

MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY SHAMRAO DHOTRE):

Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2018-2019, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2018-2019.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-
2002/17/20]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Patna, Patna, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Patna, Patna, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Patna, Patna, for the year 2017-2018.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT-
2003/17/20]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2018-2019, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2018-2019.
- (6) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT-
2004/17/20]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2018-2019, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian

Institute of Technology Madras, Chennai, for the year 2018-2019.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT-2005/17/20]

- (9) (i) A copy of the Annual Report(Hindi and English versions) of the Indian Institute of Technology Hyderabad, Hyderabad, for the year 2018-2019.
- (ii) A copy of the Annual Accounts of the Indian Institute of Technology Hyderabad, Hyderabad, for the year 2018-2019, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the Indian Institute of Technology Hyderabad, Hyderabad, for the year 2018-2019.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT-2006/17/20]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Jodhpur, Jodhpur, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology

Jodhpur, Jodhpur, for the year 2018-2019, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Jodhpur, Jodhpur, for the year 2018-2019.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT-
2007/17/20]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Gandhinagar, Gandhinagar, for the year 2018-2019.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Gandhinagar, Gandhinagar, for the year 2018-2019, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Gandhinagar, Gandhinagar, for the year 2018-2019.

(14) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT-
2008/17/20]

(15) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology

Kurukshetra, Kurukshetra, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Kurukshetra, Kurukshetra, for the year 2018-2019.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT-
2009/17/20]

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2018-2019.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2018-2019, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jamia Millia Islamia, New Delhi, for the year 2018-2019.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT-
2010/17/20]

(19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology

Delhi, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Delhi, New Delhi, for the year 2017-2018.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No. LT-
2011/17/20]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Arunachal Pradesh, Yupia, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Arunachal Pradesh, Yupia, for the year 2017-2018.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT-
2012/17/20]

(23) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Patna, Patna, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Technology

Patna, Patna, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Patna, Patna, for the year 2016-2017.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library, See No. LT-2013/17/20]

(25) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Sikkim, Ravangla, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Sikkim, Ravangla, for the year 2017-2018.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library, See No. LT-2014/17/20]

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shikshana Karnataka, Bengaluru, for the year 2018-2019, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English

versions) by the Government of the working of the Samagra Shikshana Karnataka, Bengaluru, for the year 2018-2019.

- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library, See No. LT-
2015/17/20]

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 2017-2018.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 2017-2018, together with Audit Report thereon.

- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Teacher Education, New Delhi, for the year 2017-2018.

- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No. LT-
2016/17/20]

- (31) (i) A copy of the Annual Report (Hindi and English

versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2018-2019.

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No. LT-
2017/17/20]

(33) (i) A copy of the Annual Report (Hindi and English versions) of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2017-2018.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2017-2018.

(34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

[Placed in Library, See No. LT-
2018/17/20]

(35) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kurnool, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information

Technology, Design and Manufacturing, Kurnool, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Information Technology, Design and Manufacturing, Kurnool, for the year 2017-2018.

(36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

[Placed in Library, See No. LT-
2019/17/20]

(37) (i) A copy of the Annual Report (Hindi and English versions) of the Ghani Khan Choudhury Institute of Engineering and Technology, Malda, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ghani Khan Choudhury Institute of Engineering and Technology, Malda, for the year 2012-2013.

(38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

[Placed in Library, See No. LT-
2020/17/20]

(39) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training

(Southern Region), Chennai, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2018-2019.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

[Placed in Library, See No. LT-
2021/17/20]

(41) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Kolkata, for the year 2018-2019, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training (Eastern Region), Kolkata, for the year 2018-2019.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

[Placed in Library, See No. LT-
2022/17/20]

(43) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of

Apprenticeship Training (Northern Region), Kanpur, for the year 2018-2019.

- (44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

[Placed in Library, See No. LT-2023/17/20]

- (45) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2018-2019.

- (46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

[Placed in Library, See No. LT-2024/17/20]

- (47) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2017-2018.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing,

Kancheepuram, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2017-2018.

(48) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.

[Placed in Library, See No. LT-2025/17/20]

(49) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Elementary Education, Jaipur, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Elementary Education, Jaipur, for the year 2017-2018.

(50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.

[Placed in Library, See No. LT-2026/17/20]

(51) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Secondary Education, Jaipur, for the years 2014-2015 and 2015-2016, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Secondary Education, Jaipur, for the years 2014-2015 and 2015-2016.

(52) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.

[Placed in Library, See No. LT-
2027/17/20]

(53) A copy each of the following Notifications (Hindi and English versions) under Section 48 of the Indian Institute of Information Technology (Public-Private Partnership) Act, 2017:-

(i) S.O.3810(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Lucknow.

(ii) S.O.3811(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Ranchi.

(iii) S.O.3812(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Pune.

(iv) S.O.3813(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian

Institute of Information Technology (Public-Private Partnership), Tiruchirappalli.

- (v) S.O.3814(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Kalyani.
- (vi) S.O.3815(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Una.
- (vii) S.O.3816(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Sonapat.
- (viii) S.O.3817(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Dharwad.
- (ix) S.O.3818(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Kottayam.
- (x) S.O.3819(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Sricity Chittoor.

- (xi) S.O.3820(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Nagpur.
- (xii) S.O.3821(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Guwahati.
- (xiii) S.O.3822(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Vododara.
- (xiv) S.O.3823(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Kota.
- (xv) S.O.3824(E) published in Gazette of India dated 23rd October, 2019 regarding ordinances framed for the Indian Institute of Information Technology (Public-Private Partnership), Senapati.

[Placed in Library, See No. LT-2028/17/20]

माननीय अध्यक्ष: माननीय सदस्यगण, आसन को इधर-उधर करके बात नहीं किया कीजिए ।

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND
MINISTER OF STATE IN THE MINISTRY OF CORPORATE

AFFAIRS (SHRI ANURAG SINGH THAKUR): Sir, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Corporate Affairs for the year 2020-2021.

[Placed in Library, See No. LT-2029/17/20]

(ii) Output Outcome Framework of the Ministry of Corporate Affairs for the year 2020-2021.

[Placed in Library, See No. LT-2030/17/20]

(iii) Detailed Demands for Grants of the Parliament, Secretariats of the President and Vice-President for the year 2020-2021.

[Placed in Library, See No. LT-2031/17/20]

(iv) Detailed Demands for Grants of the Ministry of Finance for the year 2020-2021.

[Placed in Library, See No. LT-2032/17/20]

(v) Output Outcome Monitoring Framework of the Ministry of Finance for the year 2020-2021.

[Placed in Library, See No. LT-2033/17/20]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Pension Fund Regulatory and Development Authority, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pension Fund

Regulatory and Development Authority, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-2034/17/20]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-2035/17/20]

(4) A copy of the Annual Accounts (Hindi and English versions) of the Insurance Regulatory and Development Authority of India, Hyderabad, for the year 2018-2019, together with Audit Report thereon.

[Placed in Library, See No. LT-2036/17/20]

- (5) A copy of the Annual Report (Hindi and English versions) of the Nagaland Rural Bank, Kohima, for the year 2018-2019, alongwith Audited Accounts.

[Placed in Library, See No. LT-2037/17/20]

(6) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of the Regional Rural Banks for the year 2018-2019.

[Placed in Library, See No. LT-2038/17/20]

- (7) (i) A copy of the Annual Report (Hindi and English

versions) of the National Institute of Financial Management, Faridabad, for the year 2018-2019, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Financial Management, Faridabad, for the year 2018-2019.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT-2039/17/20]

(9) A copy of the Pension Fund Regulatory and Development Authority (Retirement Adviser) (Fifth Amendment) Regulations, 2019 published in Notification No. PFRDA/12/RGL/139/10 in Gazette of India dated 3rd December,

2019 under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

[Placed in Library, See No. LT-2040/17/20]

(10) A copy of the Securities and Exchange Board of India (Delisting of Equity Shares) (Amendment) Regulations, 2019 (Hindi and English versions) published in Notification No. SEBI/LAD-NRO/GN/2019/25 in Gazette of India dated 29th July, 2019 under Section 31 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library, See No. LT-2041/17/20]

(11) A copy of the Notification No. S.O.4644(E) (Hindi and English versions) published in Gazette of India dated 27th December, 2019 to explicitly explain the provisions of the aforesaid Notification No. S.O.870(E) dated 27.03.2015 under sub-section (3) of Section 114 of the Insurance Act, 1938.

[Placed in Library, See No. LT-2042/17/20]

(12) A copy of the Insurance Regulatory and Development Authority of India (Third Party Administrators-Health Services) (Amendment) Regulations, 2019 (Hindi and English versions) published in Notification No. F. No. IRDAI/Reg/15/166/2019 in Gazette of India dated 4th December, 2019 under Section 114A of the Insurance Act, 1938 and Section 27 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library, See No. LT-2043/17/20]

(13) A copy each of the following Notifications (Hindi and English versions) under Section 25 of the Coinage Act, 2011:-

(i) The Coinage of Two Hundred and Fifty Rupees to commemorate the occasion of 250th Session of Rajya Sabha Rules, 2019 published in Notification No. G.S.R.829(E) in Gazette of India dated 8th November, 2019.

(ii) The Coinage (Issue of Commemorative Coin on the occasion of the 550th Prakash Utsav of Shri Guru Nanak Dev Ji) Amendment Rules, 2019 published in Notification No. G.S.R.791(E) in Gazette of India dated 16th October, 2019.

- (iii) The Coinage of One Hundred Fifty Rupees Coin to commemorate the occasion of 150th Birth Anniversary of Mahatma Gandhi Rules, 2019 published in Notification No. G.S.R.592(E) in Gazette of India dated 22nd August, 2019.

[Placed in Library, See No. LT-2044/17/20]

- (14) A copy each of the following Notifications (Hindi and English versions) under Section 3A of the Government Savings Promotion Act, 1873:-

- (i) G.S.R.913(E) published in Gazette of India dated 12th December, 2019, rescinding Notification No. G.S.R.1136(E) dated 15th June, 1968.
- (ii) The Sukanya Samriddhi Account Scheme, 2019 (Amendment Rules), 2018 published in Notification No. G.S.R.914(E) in Gazette of India dated 12th December, 2019.
- (iii) The Public Provident Fund Scheme, 2019 (Amendment Rules), 2018 published in Notification No. G.S.R.915(E) in Gazette of India dated 12th December, 2019.
- (iv) The Senior Citizen's Savings Scheme, 2019 (Amendment Rules), 2018 published in Notification No. G.S.R.916(E) in Gazette of India dated 12th December, 2019.
- (v) The National Savings (Monthly Income Account) Scheme, 2019 (Amendment Rules), 2018 published in Notification No. G.S.R.917(E) in Gazette of India dated 12th December, 2019.

- (vi) The National Savings Recurring Deposit Scheme, 2019 (Amendment Rules), 2018 published in Notification No. G.S.R.918(E) in Gazette of India dated 12th December, 2019.
- (vii) The National Savings Certificates (VIII Issue) Scheme, 2019 (Amendment Rules), 2018 published in Notification No. G.S.R.919(E) in Gazette of India dated 12th December, 2019.
- (viii) The Kisan Vikas Patra Scheme, 2019 (Amendment Rules), 2018 published in Notification No. G.S.R.920(E) in Gazette of India dated 12th December, 2019.
- (ix) The Post Office Savings Account Scheme, 2019 (Amendment Rules), 2018 published in Notification No. G.S.R.921(E) in Gazette of India dated 12th December, 2019.
- (x) The National Savings Time Deposit Scheme, 2019 (Amendment Rules), 2018 published in Notification No. G.S.R.922(E) in Gazette of India dated 12th December, 2019.

[Placed in Library, See No. LT-2045/17/20]

(15) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

- (i) The Income-tax (8th Amendment) Rules, 2019 published in Notification No. G.S.R.662(E) in Gazette of India dated 17th September, 2019, together with an explanatory memorandum.
- (ii) The Income-tax (13th Amendment) Rules, 2019 published in Notification No. G.S.R.836(E) in Gazette of India dated 11th November, 2019, together with an explanatory memorandum.

[Placed in Library, See No. LT-2046/17/20]

(16) A copy of the Prohibition of Benami Property Transactions (1st Amendment) Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.885(E) in Gazette of India dated 29th November, 2019 under Section 69 of the Benami Transactions (Prohibition) Amendment Act, 2006, together with an explanatory memorandum.

[Placed in Library, See No. LT-2047/17/20]

(17) A copy each of the following Notifications (Hindi and English versions) under sub-section (2A) of Section 76 of the Indian Stamp Act, 1899:-

- (i) The Indian Stamp (Collection of Stamp-Duty through Stock Exchanges, Clearing Corporations and Depositories) Rules, 2019 published in Notification No. G.S.R.901(E) in Gazette of India dated 10th December, 2019.
- (ii) The Indian Stamp (Collection of Stamp-Duty through Stock Exchanges, Clearing Corporations and Depositories) (Amendment) Rules, 2020 published in Notification No. G.S.R.19(E) in Gazette of India dated 8th January, 2020.

[Placed in Library, See No. LT-2048/17/20]

(18) A copy of the Notification No. G.S.R.28(E) (Hindi and English versions) published in Gazette of India dated 13th January, 2020, together with an explanatory memorandum seeking to appoint Revisional Authority under CGST Act, 2017 under Section 166 of the Central Goods and Service Tax Act, 2017.

[Placed in Library, See No. LT-2049/17/20]

(19) A copy of the Notification No. G.S.R.948(E) (Hindi and English versions) published in Gazette of India dated 24th December, 2019, together with an explanatory memorandum making certain amendments in Notification No. 14/2018-Union Territory Tax, dated 8th October, 2018 under Section 166 of the Central Goods and Service Tax Act, 2017 and Section 24 of the Union Territory Goods and Service Tax Act, 2017.

[Placed in Library, See No. LT-2050/17/20]

(20) A copy of the Notification No. 1-CA(5)/70A/2019 (Hindi and English versions) published in Gazette of India dated 29th November, 2019, containing

corrigendum to the Notification No. 1-CA(5)/70/2019 dated 30th September, 2019 under Section 30B of the Chartered Accountants Act, 1949.

[Placed in Library, See No. LT-2051/17/20]

(21) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) to Section 23A of the Regional Rural Banks Act, 1976:-

(i) S.O.4106(E) published in Gazette of India dated 14th November, 2019, regarding dissolution of Madhya Bihar Gramin Bank and Bihar Gramin Bank by reason of amalgamation.

(ii) S.O.4107(E) published in Gazette of India dated 14th November, 2019, regarding dissolution of Narmada Jhabua Gramin Bank and Central Madhya Pradesh Gramin Bank by reason of amalgamation.

- (iii) S.O.4108(E) published in Gazette of India dated 14th November, 2019, regarding dissolution of Sarva UP Gramin Bank and Prathama Bank by reason of amalgamation.
- (iv) S.O.4109(E) published in Gazette of India dated 14th November, 2019, regarding dissolution of Gramin Bank of Aryavart and Allahabad UP Gramin Bank by reason of amalgamation.
- (v) S.O.4110(E) published in Gazette of India dated 14th November, 2019, regarding dissolution of Pragathi Krishna Gramin Bank and Kaveri Grameena Bank by reason of amalgamation.
- (vi) S.O.4111(E) published in Gazette of India dated 14th November, 2019, regarding dissolution of Vananchal Gramin Bank and Jharkhand Gramin Bank by reason of amalgamation.
- (vii) S.O.4112(E) published in Gazette of India dated 14th November, 2019, regarding dissolution of Pallavan Grama Gramin Bank and Pandyan Grama Bank by reason of amalgamation.
- (viii) S.O.4113(E) published in Gazette of India dated 14th November, 2019, regarding dissolution of Baroda Gujarat Gramin Bank and Dena Gujarat Gramin Bank by reason of amalgamation.
- (ix) S.O.4114(E) published in Gazette of India dated 14th November, 2019, regarding dissolution of Punjab Gramin Bank, Malwa Gramin Bank and Sutlej Gramin Bank by reason of amalgamation.

- (x) S.O.4115(E) published in Gazette of India dated 14th November, 2019, regarding dissolution of Assam Gramin Vikash Bank and Langpi Dehangi Rural Bank by reason of amalgamation.

[Placed in Library, See No. LT-2052/17/20]

(22) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) G.S.R.61(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to amend notification No.50/2017-Customs dated 30th June, 2017.
- (ii) G.S.R.62(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to amend notification No. 57/2017-Customs, dated the 30th June, 2017.
- (iii) G.S.R.63(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to amend notification No. 19/2019-Customs, dated the 06th July, 2019.
- (iv) G.S.R.64(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to amend notification No. 148/1994-Customs, dated the 13th July, 1994.
- (v) G.S.R.65(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum

seeking amend notification No. 25/1999-Customs, dated the 28th February, 1999.

- (vi) G.S.R.66(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to amend notification No. 24/2005-Customs, dated the 01st March, 2005.
- (vii) G.S.R.67(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to amend notification No. 25/2005-Customs, dated the 1st March, 2005.
- (viii) G.S.R.68(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking exempt specified goods from Health Cess imposed on the medical devices falling under heading 9018 to 9022 in terms of clause 139 of the Finance Bill, 2020.
- (ix) G.S.R.69(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to amend notification No. 11/2018-Customs, dated the 2nd February, 2018 in order to revise the levy of Social Welfare Surcharge on specified goods.
- (x) G.S.R.70(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to amend notifications mentioned in the Column (2) of the Table of the notification No. 10/2020-Customs, dated the 2nd February, 2020.

- (xi) G.S.R.71(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to amend notification No. 82/2017-Customs dated the 27th October, 2017.
- (xii) G.S.R.72(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking rescind certain customs notifications which have become redundant or entries in these notifications are being merged with other similar notifications granting exemptions.
- (xiii) The Transshipment of Cargo to Nepal under Electronic Cargo Tracking System Regulations, 2019 published in Notification No. G.S.R.704(E) published in Gazette of India dated 30th September, 2019, together with an explanatory memorandum.
- (xiv) The Manufacture and other Operations in Warehouse (No. 2) Regulations, 2019 published in Notification No. G.S.R.754(E) published in Gazette of India dated 1st October, 2019, together with an explanatory memorandum.
- (xv) The Warehouse (Custody and Handling of Goods) Amendment Regulations, 2019 published in Notification No. G.S.R.755(E) published in Gazette of India dated 1st October, 2019, together with an explanatory memorandum.
- (xvi) The Warehouse Goods (Removal) Amendment Regulations, 2019 published in Notification No. G.S.R.756(E) published in Gazette of India dated 1st October, 2019, together with an explanatory memorandum.

[Placed in Library, See No. LT-2053/17/20]

(23) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the Customs Tariff Act, 1975:-

(i) The Customs Tariff (Identification, Assessment and Collection of Anti-dumping Duty on Dumped Articles and for Determination of Injury) Amendment Rules, 2020 published in Notification No.

G.S.R.73(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum.

(ii) The Customs Tariff (Identification, Assessment and Collection of Countervailing Duty on Subsidised Articles and for Determination of Injury) Amendment Rules, 2020 published in Notification No. G.S.R.74(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum.

[Placed in Library, See No. LT-2054/17/20]

(24) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of Section 9A of the Customs Tariff Act, 1975:-

(i) G.S.R.75(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to amend notification No. 1/2018-Customs (SG), dated the 30th July, 2018.

(ii) G.S.R.76(E) published in Gazette of India dated 2nd February, 2020, together with an explanatory memorandum seeking to revoke the Anti-dumping duty imposed on Purified Terephthalic Acid and for this purpose, rescinds the

notifications No. 28/2016-Customs (ADD), dated the 5th July, 2016 and No. 28/2019-Customs (ADD), dated the 24th July, 2019.

[Placed in Library, See No. LT-2055/17/20]

(25) A copy of the Order (Hindi and English versions) issued by the Central Board of Direct Taxes, Department of Revenue, Ministry of Finance under Section 119(2)(c) of the Income-tax Act, 1961.

[Placed in Library, See No. LT-2056/17/20]

(26) A copy of the Notification No. G.S.R.912(E) (Hindi and English versions) published in Gazette of India dated 12th December, 2019, rescinding notifications, mentioned therein under sub-section (3) of Section 15 of the Government Savings Promotion Act, 1873.

[Placed in Library, See No. LT-2057/17/20]

जल शक्ति मंत्रालय में राज्य मंत्री तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): अध्यक्ष महोदय, मैं वर्ष 2020-2021 के लिए पेयजल और स्वच्छता विभाग, जल शक्ति मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT-2058/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SUSHRI DEBASREE

CHAUDHURI): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Protection of Child Rights, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Protection of Child Rights, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT-2059/17/20]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Authority, New Delhi, for the year 2018-2019, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Adoption Resource Authority, New Delhi, for the year 2018-2019.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT-2060/17/20]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute

of Public Cooperation and Child Development, New Delhi, for the year 2018-2019.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT-2061/17/20]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Childline India Foundation, Mumbai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Childline India Foundation, Mumbai, for the year 2018-2019.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT-2062/17/20]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 2018-2019.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT-
2063/17/20]

(10) A copy of the following papers (Hindi and English versions) under Section 14 of the National Commission for Women Act, 1990:-

- (i) Annual Report of the National Commission for Women, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Women, New Delhi, for the year 2018-2019.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT-
2064/17/20]

-

-